

MR. CHAIRMAN: Shrimati Nirmala Sitharaman to move that the Bill be returned.

SHRIMATI NIRMALA SITHARAMAN: Sir, I move:

"That the Bill be returned."

The question was put and the motion was adopted.

MESSAGES FROM LOK SABHA

- (1) **The Bharatiya Nyaya (Second) Sanhita, 2023**
- (2) **The Bharatiya Nagarik Suraksha (Second) Sanhita, 2023**
- (3) **The Bharatiya Sakshya (Second) Bill, 2023**

MR. CHAIRMAN: Message from Lok Sabha; Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 20th December, 2023, passed:-

- (1) The Bharatiya Nyaya (Second) Sanhita, 2023;
- (2) The Bharatiya Nagarik Suraksha (Second) Sanhita, 2023; and
- (3) The Bharatiya Sakshya (Second) Bill, 2023.

I lay a copy each of the said Bills on the Table.

PAPERS LAID ON THE TABLE- *Contd.*

MR. CHAIRMAN: Now, Papers to be laid on the Table. Shri V. Muraleedharan in place of his colleague, Shri A. Narayanaswamy.

Report and Accounts (2022-23) of NSCFDC, Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri A. Narayanaswamy, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013,

a copy (in English and Hindi) of the following papers:-

- (a) Thirty-fourth Annual Report and Accounts of the National Scheduled Castes Finance and Development Corporation (NSCFDC), Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10986/17/23]

MR. CHAIRMAN: Shri V. Muraleedharan, in place of his colleague, Sushri Pratima Bhoumik.

- I. Reports and Accounts (2021-22 and 2022-23) of ALIMCO, Kanpur; Indian Sign Language Research and Training Centre, New Delhi and Gurukul Computer Education, Bijnor and related papers**
- II. MoUs between Government of India and various corporations**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Sushri Pratima Bhoumik, I lay on the table a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- I. (i) (a) Fiftieth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. For See No. L.T. 10642/17/23]

(ii) A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Sign Language Research and Training Centre, New Delhi, for the year 2022-23 together with the Auditor's Report on the Accounts.